

IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

ITEM No.4

MA 2070/2019; MA 3002/2019; CA 369/2020; CA 511/2020;
CA 1192/2020; CA 1411/2020; CA 10/2021; IA 15/2021; CA 16/2021
IA 24/2021; CA 96/2021; CA 102/2021; CA 111/2021; CA 209/2021;
CA 233/2021; CA 267/2021; CA 296/2021; CA 328/2021; CA 338/2021
CA 345/2021; CA 361/2021; CA 362/2021; CA 364/2021; CA 382/2021
CA 403/2021; CA 417/2021; CA 419/2021; CA 421/2021; CA 422/2021
CA 423/2021; CA 424/2021; CA 427/2021; IA 1739/2021; CA 2/2022
CA 9/2022; IA 1/2022&IA 2/2022 In CP 3638/MB/2018

IN THE MATTER OF:

Union of India	...	Petitioner
V/s		
Infrastructure Leasing & Financial Services Ltd &Ors	...	Respondents

Order under Section 242(4),241-242of the Companies Act, 2013

Order delivered on **17.01.2022**

CORAM:

JUSTICE PRADEEP NARHARI DESHMUKH
HON'BLE MEMBER (JUDICIAL)

SH. KAPAL KUMAR VOHRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant:NainitaSathia

For Respondent :

ORDER

Mr. Ashish Kamat has read out the various categories of all the IAs & MAs listed in today's cause list. Mr. Ashish Kamat is requested to circulate this note indicating categories to all the concerned partieswithin oneweek. Further, Court had received that a note that some of the representatives of Union of India are not able to appear because they are affected with COVID and hence requested for adjournment in the matter. Accordingly, list the matter on **24.02.22 high on board.**

IA 3002/2019, IA 417 of 2021

Registry is directed to issue notice to the Respondents intimating the next date of hearing. List this matter on **07.02.22.**

IA 296/2021

Registry is directed to issue notice to the Respondent intimating the next date of hearing. List this matter on **24.02.22**.

IA 1001/2020

Advocate for the Applicant submits that this Application is not listed today but it is closely related with this matter. List this Application along with other Applications on **24.02.22**.

CA 9/2020

We observe that the hard copies have not been filed. Petitioner is directed to provide two sets of hard copies of this Petition well before the next date of hearing. List this Application on **24.02.22**.

Sd/-

**(JUSTICE PRADEEP NARHARI DESHMUKH)
MEMBER (JUDICIAL)**

Sd/-

**(KAPAL KUMAR VOHRA)
MEMBER (TECHNICAL)**